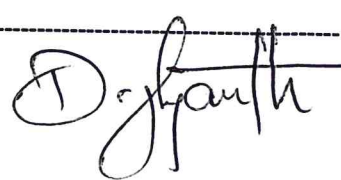



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.56/ 2017	-	For hearing	66	Burrito Restaurants Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K. DUSHTANTHA KUMAR 9341223937	Petitioner	
2)	Prema. Hatti	Roc	

**ORDER**

PCS for Petitioner is Present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Heard them. Petition is reserved for orders. In the meantime, PCS for Petitioner is directed to file one certificate from C.A that, <sup>signed in</sup> pleadings are in accordance with Section 133 of the Companies Act, 2013.

  
Member (T)

  
Member (J)